



File No. 10/03/2020-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi- 110003
Dated: 21st May 2020

ORDER


1. Consequent to order no. 10/36/2016-NCLT dated 30.4.2020 & 12.5.2020 and notice dated 3.5.2020, bench at NCLT Ahmedabad is reconstituted to hear the urgent matters through Video Conference (VC) till the lockdown ends as under:

Composition of Bench	Bench
Shri Madan Balachandra Gosavi, Member (Judicial)	Ahmedabad- Monday, Wednesday Indore- Friday

2. Shri Harihar Prakash Chaturvedi, Member (Judicial) and Shri Prasanta Kumar Mohanty, Member (Technical) have been transferred however, due to lockdown they are unable to join their new place of posting. Since the members are physically present at Ahmedabad therefore in the public interest a Special Bench to pronounce the orders reserved by their erstwhile bench is constituted as under:

Special Bench at NCLT, Ahmedabad for only pronouncement of orders

1. Shri Harihar Prakash Chaturvedi, Member (Judicial)
2. Shri Prasanta Kumar Mohanty, Member (Technical)
3. The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.
4. This shall be effective from 22.5.2020 to 29.5.2020.
5. This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai.